

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN) :

(a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Efficiency of Nuclear Plants

3505. SHRIMATI T. RATNA BAI : Will the PRIME MINISTER be pleased to state:

(a) whether Government is focussing on the raising of efficiency of nuclear plants in Andhra Pradesh particularly for Manuguru and other plants;

(b) if so, the complete details thereof; and

(c) the present status of working conditions and efficiency of nuclear plants, State-wise especially in Andhra Pradesh?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN) :

(a) There is no Nuclear Power Plant in Andhra Pradesh.

(b) and (c) Does not arise.

Rajasthan Atomic Power Plants

3506. SHRI RAMDAS AGARWAL : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Units 1 and 2 of Rajasthan Atomic Power Station (RAPS) Rawatbhata are under shutdown since June, 2008 for lack of fuel supply;

(b) if so, the total requirement of nuclear fuel asked for by Rajasthan Government and by when the reported nuclear fuel supply expected from 'Nuclear Fuel Complex in Hyderabad' for use of RAPS;

(c) whether State Government of Rajasthan has also requested to enhance its allocation from RAPS units; and

(d) if so, the steps so far taken by Government in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN) :

(a) RAPS-1 has been shut down for techno-economic evaluation on its refurbishment/continuation of operation. RAPS-2 was shutdown for En-Mass Feeder Replacement and this has been completed.

(b) Fuel loading in RAPS-2 has commenced. The Unit is expected to come on line in September 2009.

(c) and (d) The Government had adjusted the share of Rajasthan in the unallocated share of all central generating stations in the Northern Electricity Region including RAPS-3&4.

Nuclear material for Power Generation

3507. SHRI P. RAJEEVE : Will the PRIME MINISTER be pleased to state:

- (a) whether the first lot of the nuclear material for power generation has reached the country after the Indo-US nuclear deal;
- (b) if so, the details thereof; and
- (c) how far the fuel could solve the present day power crisis and which are the States going to benefit from this?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN) :

(a) Yes, Sir.

(b) 300 Tc of natural uranium from France and 90 Tc natural uranium pellets from Russian Federation is received.

(c) After manufacture of fuel bundles by Nuclear Fuel Complex (NFC), these will be used at Rajasthan Atomic Power Station unit-2 (RAPS-2) in the first instance and RAPS 5 & 6 and RAPS 3&4 progressively. The beneficiary States are Delhi, Haryana, Himachal Pradesh, Jammu & Kashmir, Punjab, Rajasthan, Uttar Pradesh, Uttarakhand and Union Territory of Chandigarh.

Blockage of Telephone Number

3508. SHRI VARINDER SINGH BAJWA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that a number of telephones under '2874' exchange in New Rajinder Nagar area remained blocked for a number of days in July this year and those dialing those numbers only heard 'service of this number temporarily withdrawn';
- (b) the actual number of telephones which were blocked and the reasons therefor; and
- (c) the steps that are proposed including the action against erring staff to ensure that such cases do not recur and the subscribers are not unduly harassed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) Sir, no blockage of lines under 2874 exchange were observed during the month of July, 2009. Remote Switching Units (RSUs) are monitored in main exchange daily for any faults etc. However, for telephone numbers disconnected due to non-payment, suitable announcement is given for some time.

(b) and (c) Do not arise in view (a) above.

Penalty on Telecom operators

3509. SHRI N.R. GOVINDARAJAR : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state :

- (a) whether the Telecom regulator TRAI has asked for more powers including imposing penalty on Telecom operators for unsatisfactory service to subscribers;
- (b) if so, the details thereof;
- (c) whether Government proposes to amend the TRAI Act and provide more powers to TRAI to deal with Telecom operators; and
- (d) if so, the details thereof?